GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2540 TO BE ANSWERED ON THE 2ND AUGUST, 2022

KISAN DRONES FOR SPRAYING AGRI-CHEMICALS

†2540. SHRI SANJAY BHATIA

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether 100 'Kisan Drones' have been manufactured to spray insecticides and other agrochemicals in different parts of the country and if so, the details thereof;
- (b) whether the said drones will work under the control of the Government or the farmers will have to purchase them on their own along with the details in this regard;
- (c) whether the Government proposes to ensure that the insecticides and other agrochemicals are sprayed by the drones for the benefit of the farmers in Karnal Parliamentary Constituency; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

To promote the use of drones in agriculture, the Department of Agriculture & Farmers Welfare has released the Standard Operating Procedures (SOPs) for use of drones in pesticide and nutrient application, which provide concise instructions for effective and safe operations of drones. In order to make drone technology affordable and available to the farmers and other stakeholders of this sector, financial assistance @ 100 % cost of drone (upto Rs. 10 lakhs per drone) together with the contingent expenditure is provided under Sub-Mission on Agricultural Mechanization (SMAM) to the Institutions of Indian Council of Agricultural Research (ICAR), Krishi Vigyan Kendras (KVKs), State Agricultural Universities (SAUs), State and other Central Government Agricultural Institutions/Departments and Public Sector Undertakings (PSUs) of Government of India engaged in agricultural activities for its demonstration on the farmer's fields. Farmers Producers Organizations (FPOs) are provided grants @ 75% for purchase of drones for its demonstration on the farmers' fields. In order to provide agricultural services through drone application, financial assistance @ 40% of the basic cost of drone and its attachments up to a maximum of Rs. 4.00 lakhsis also provided for drone purchase by the Custom Hiring Centers (CHCs) under Cooperative Society of Farmers, FPOs and Rural entrepreneurs. The agriculture graduates establishing CHCs are eligible to

receive financial assistance @ 50% of the cost of drone up to a maximum Rs.5.00 lakhs. The individual Small and Marginal Farmers, Scheduled Castes (SCs)/Scheduled Tribes (STs) farmers, Women Farmers and the Farmers of the North Eastern States are also provided assistance @ 50% of the cost of drone up to a maximum of Rs. 5.00 lakhs and the other farmers @ 40% of the cost of drone up to a maximum of Rs. 4.00 lakhs. The Department so far has provided funds amounting to Rs.2.25 crores to the Government of Kerala for purchase of 14 drones and their demonstration in 4000 hectares through FPOs and Rs.52.50 crores to ICAR for purchase of 300 drones and their demonstrations in 75000 hectares through 100 KVKs, 75 ICAR Institutions and 25 SAUs across the country. The ICAR identified institutions for demonstration also include ICAR-Indian Institute of Wheat and Barley Research, Karnal.
